

# The Gazette of India



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## PART I—Section 4

**Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence**

## MINISTRY OF DEFENCE

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## NATIONAL CADET CORPS

**No. 2003, dated 7th Dec. 1956.**—On transfer from the Dte. Genl. of Supplies and Disposals, Shri J. C. Paul, a perm. Grade III and Offg. Grade I Officer of the C.S.S., is appointed as Under Secy., Min. of Def. w.e.f. 5th Nov. 1956.

**No. 2004, dated 7th Dec. 1956.**—On return from leave Shri S. K. Sarkar, I.A.S., resumed the duties of Dy. Secy., Min. of Def., w.e.f. 5th Dec. 1956.

**No. 2005, dated 10th Dec. 1956.**—The services of Shri K. D. Bhargava, an officer on probation in Grade I of the C.S.S., Under Secy., Min. of Def., are placed at the disposal of Min. of External Affairs, w.e.f. 10th Dec. 1956 (F.N.).

MAN SINGH, Under Secy.

## CONTROLLER GENERAL OF DEFENCE PRODUCTION

**No. 2006, dated 10th Dec.**—The following appointment is made:—

*Indian Ordnance Services*

Shri V. N. Agarwala, tempy. Asstt. Supdt. of Dev., Grade II, T.D.E., Electronics, Bangalore to be quasi-permt. Asstt. Supdt. of Dev., Grade II, 1st July 1955.

**No. 2007, dated 11th Dec. 1956.**—The undermentioned officer is granted leave:—

*Indian Ordnance Services*

Shri D. P. Lubdhani, quasi-permt. Civ. Labour Officer, T.D.E., Ammunition, Kirkee, 26 days' earned leave, 5th Oct. 1956.

B. P. SRIVASTAVA, Under Secy.

## INDIAN ORDNANCE FACTORIES SERVICE

**No. 2008, dated 11th Dec. 1956.**—Shri A. K. Ganguly, perm. A.W.M. to be offg. W.M. (Design), until further orders, 12th Nov. 1956.

**No. 2009, dated 11th Dec. 1956.**—Shri M. G. S. Murthy, perm. A.W.M. to be offg. W.M. (Design), until further orders, 13th Nov. 1956.

**No. 2010, dated 11th Dec. 1956.**—Shri Nirendra Kumar GOSWAMI, perm. Foreman, to be offg. A.W.M., until further orders, 7th Nov. 1956.

**No. 2011, dated 6th Dec. 1956.**—Shri N. E. Parthasarathy, offg. A.D.G.O.F., Grade I (now offg. Supdt., Grade I), was relieved of his duties as Member of the Medical Re-organisation Committee Ord. Fys., constituted under Min. of Def. letter No. 25(18)/54/363/D (Fy), dated 13th Mar. 1956, 14th Sep. 1956.

**No. 2012, dated 6th Dec. 1956.**—Shri V. L. N. Row, tempy. A.W.M. (Design), is released from service, 15th Nov. 1956 (A.N.).

K. RAJAGOPALAN, Under Secy.

**No. 2013, dated 13th Dec. 1956.**—The following have been granted commissions:—

*Senior Division (Army Wing)*

To be 2/Lts.

*Kutch*

Mansukhlal Harilal ANTANI (NCC/6102), 1st Aug. 1956.

*Punjab*

JAGDEV SINGH BAJWA (NCC/1540) and SAT PRAKASH GUPTA (NCC/1541), 1st Sep. 1956.

*Junior Division (Army Wing)*

To be Third Officers

*Punjab*

JAGDISH SINGH (NCCJ/7280), 13th May 1955.

*Travancore-Cochin*

BABY JOHN (NCCJ/25051), PUTHENVEETIL KRISHNA PILLAI SANKARAN NAIR (NCCJ/25052), VICTOR WEEKS SAMDEVARAJ (NCCJ/25053), ERAVI KURUP BHASKARA KURUP (NCCJ/25054), KRISHNAN SATHYAN (NCCJ/25055), JOHN VARUGHESE ATTUPURATH (NCCJ/25056), THUNDIYIL ABRAHAM VARGHESE (NCCJ/25057), THAZHUTHEDATHU NARAYANA KYMAL SIVA-SANKARAN NAIR (NCCJ/25058), ABDULMAJITH SYED SULAIMAN (NCCJ/25059), RAGHAVAN ACHARI NEELAKANTAN ACHARI (NCCJ/25060), VARGHESE VARGHESE (NCCJ/25061), MOOSARI-PARAMBIL JOSEPH THOMAS (NCCJ/25062), MANGALATH GOPINATH (NCCJ/25063), VAKAS-SERIL MADHAVAN PILLAY VELAYUDHAN PILLAY (NCCJ/25064), MANGALATHU RAJAN (NCCJ/25065) and NARAYANAPILLAI ATCHUTHAN THAMPI (NCCJ/25066), 1st July 1956.

**No. 2014, dated 10th Dec. 1956.**—The following officers have been promoted:—

*Senior Division (Army Wing)*

Lts. to Capts.

*West Bengal*

S. MUKHERJEE (NCC/2801), B. MAJUMDAR (NCC/2804) and D. SEN GUPTA (NCC/2812), 1st Sep. 1956.

P. CHATTERJEE (NCC/2833), 1st Nov. 1956.

2/Lts. to be Lts.

*West Bengal*

K. S. CHATTERJEE (NCC/2894), 16th Aug. 1956.

*Coorg*

G. T. NARAYANA RAO (NCC/6001), 16th June 1956.

B. JANARDANA BALIGA (NCC/1791), 29th July 1956.

Mysore

K. V. GUNDU RAO (NCC/3217), 9th Aug. 1956.

Junior Division (Army Wing)

Second Officers to be First Officers

Delhi

DINA NATH MEHTA (NCCJ/6001), SEWA RAM KAPOOR (NCCJ/6004), DARBARA SINGH (NCCJ/6008) and BADLU RAM SHARMA (NCCJ/6008), 1st Sep. 1956.

Junior Division (Air Wing)

Second Officer to be First Officer

Bihar

S. N. JHA (NCCJ/1018), 1st Sep. 1956.

**No. 2015, dated 13th Dec. 1956.**—The undermentioned officers have been permitted to relinquish their commissions:—

Senior Division (Army Wing)

Punjab

2/Lt. Jai Dev VERMA (NCC/1523), 16th Oct. 1956.

Junior Division (Army Wing)

Punjab

Third Officer JAGDISH SINGH (NCCJ/7280), 18th Nov. 1955.

Junior Division (Air Wing)

Daily College Indore, Delhi

Third Officer H. K. ASTHANA (NCCJA/24524), 1st June 1956 under rule 28(2) (f) of N.C.C. Rules.

G. C. L. JONEJA, Dy. Secy.

(ARMY BRANCH)

**No. 2016, dated 11th Dec. 1956.**—The President has been pleased to make the following appointment on his Personal Staff:—

To be Hon'y. Army A. D. C.

TA-40014 A/Lt.-Col. B. N. Khanna, 8th Dec. 1956.

H. C. SARIN, Jt. Secy.

**No. 2017, dated 12th Dec. 1956.**—The President has been pleased to make the following appointment on his Personal Staff:—

To be Hon'y. Army A. D. C.

Lt. Harish Chandra Gupta, 30th Nov. 1956.

[Min. of Home Affairs Notn. No. 13/1/56-Pub.(1), dated 9th Aug. 1956 is hereby cancelled.]

S. K. SARKAR, Dy. Secy.

**No. 2018, dated 8th Dec. 1956.**—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned emergency commissioned officer to be Capt. w.e.f. 11th Oct. 1956, with seniority for pay and promotion under A.I. 374/46 as indicated against his name and relinquishes his E.C.:—

KOKA VENKATACHELAM (IEC 8015 now IC 7997), A.S.C., with seniority as 2/Lt. from 26th Mar. 1944, as Lt. from 26th Sep. 1945 and as Capt. from 26th Mar. 1950.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 14th June 1954, with seniority for pay and promotion under A.I. 374/46 as indicated against his name, and relinquishes his S.S.R.C.:—

Harcharn Singh DHILLON (SS 6326 now IC 7250), Infy., with seniority as 2/Lt. from 20th Dec. 1942, as Lt. from 20th June 1944 and as Capt. from 20th Dec. 1948.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 12th Oct. 1956, with seniority for pay and promotion under A.I. 374/46 as indicated against his name, and relinquishes his S.S.R.C.:—

Harbans Lal VOHRA (SS 8442 now IC 8017), Infy., with seniority as 2/Lt. from 14th Nov. 1943, as Lt. from 14th May 1945 and as Capt. from 14th Nov. 1949

The undermentioned short service regular commissioned officers to be Cpts. w.e.f. 26th Oct. 1956, with seniority for pay and promotion under A.I. 12/S/50 as indicated against their names and relinquish their S.S.R.Cs.:—

Jai Singh RANE (SS 16065 now IC 8012), Infy., with seniority as 2/Lt. from 3rd June 1945, as Lt. from 3rd June 1947 and as Capt. from 3rd June 1951.

RAJ SINGH (SS 16168 now IC 8013), Infy., with seniority as 2/Lt. from 7th Nov. 1949, as Lt. from 7th Nov. 1951 and as Capt. from 7th Nov. 1955.

The undermentioned from temporary commission to be Capt. w.e.f. 29th Sep. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name relinquishes his T.C.:—

Pran Nath KAUSHIK (TC 30154 now IC 7991), Infy., with seniority as 2/Lt. from 20th Sep. 1950, as Lt. from 20th Sep. 1952 and as Capt. from 20th Sep. 1956.

The undermentioned from temporary commission to be Lt. w.e.f. 29th Sep. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name relinquishes his T.C.:—

Jagdish Chander KAPOOR (TC 30277 now IC 7989), Infy., with seniority as 2/Lt. from 25th Oct. 1950 and as Lt. from 25th Oct. 1952.

The undermentioned from temporary commission to be Lts. w.e.f. 8th Oct. 1956, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

Rajindra Singh BAJWA (TC 30444 now IC 8001), Armd. Corps, with seniority as 2/Lt. from 22nd Nov. 1950 and as Lt. from 22nd Nov. 1952.

Balbir Singh RIAR (TC 30519 now IC 8002), Artillery, with seniority as 2/Lt. from 27th Dec. 1950 and as Lt. from 27th Dec. 1952.

Vattathara Narayanan BHAS (TC 30189 now IC 8003), A.O.C., with seniority as 2/Lt. from 14th May 1951 and as Lt. from 14th May 1953.

Rameshwar Singh THAPA (TC 30974 now IC 8014), Artillery, with seniority as 2/Lt. from 21st Dec. 1951 and as Lt. from 21st Dec. 1953.

The undermentioned temporary commissioned officer to be 2/Lt. w.e.f. 14th Oct. 1952, with seniority for pay and promotion under A.I. 9/S/50 as indicated against his name and relinquishes his T.C.:—

Sharan Singh SETHI (TC 30716 now IC 6085), Infy., 21st Feb. 1951.

(M. of D. Notn. No. 116, dated 31st Jan. 1953, in so far as it relates to the above named officer is hereby cancelled.)

Short Service Regular Commission

The undermentioned ex-officer of Hyderabad State Forces to be Lt. for a period of three years for employment only with L.S.S. w.e.f. the date shown against his name:—

Mohammad Kutbuddin AHMED (ex-H 133 now SS/NVF 17514), 29th Apl. 1955.

NIRANJAN SINGH, Under Secy.

**No. 2019, dated 5th Dec. 1956.**—The following appointments are made:—

TERRITORIAL ARMY

To be Jemdrs.

Artillery

DHARAM PAUL DOSAJ (TJ-505), 19th May 1956.

Engineers

SRIKRISHNA CHATTERJEE (TJ-488), 2nd Feb. 1956.

KATPADI CHINNABBU KANDASWAMY (TJ-489), 6th Feb. 1956.

CHANNU MASIH DAS (TJ-544), 5th Nov. 1956.

*Infantry*

NARAYANRAO KRISHNAJI DHARWARKAR (TJ-424), 4th Oct. 1954.

BABURAO YESHAWANT JADHAV (TJ-430) and SHANKAR KUMBHARKAR (TJ-416), 31st Oct. 1954.

SNEHENDU BIKAS SEN (TJ-492) and PRITAM SINGH (TJ-494), 23rd Mar. 1956.

SAWARAN SINGH (TJ-507) and SRIKANTA CHAKRABARTI (TJ-509), 6th June 1956.

ANIL KANTA DATTA (TJ-510) and KAMALA KANTA KALITA (TJ-511), 7th June 1956.

KASHMIR SINGH (TJ-540), 3rd Oct. 1956.

KISHAN LAL (TJ-542), 26th Oct. 1956.

PARESH LAL BHATTACHARJEE (TJ-545), 6th Nov. 1956.

GIRISH CHANDRA ROY (TJ-546), 8th Nov. 1956.

G. C. L. JONEJA, Dy. Secy.

No. 2020, dated 13th Dec. 1956.—The following appointments are made:—

Shri R. K. Thakral, Offg. A.S.W., to be Offg. S.W. until further orders, 29th Oct. 1956.

Shri Waman Ganesh JOG, quasi-permt. S.A. Grade I, to be Offg. A.S.W. until further orders, 8th Nov. 1956.

K. V. RAMANAMURTHI, Under Secy.

No. 2021, dated 8th Dec. 1956.—The following appointments are made for a period of 3 years under A.I. 15/S/48:—

REGULAR ARMY

*Army Medical Corps*

*Short Service Regular Commissions*

*To be Lts. (on probn.)*

Ramaswamy VENKATASUBRAMANIAN, M.B., B.S. (MS-6091), VED PRAKASH, M.B., B.S. (MS-6092), Santosh Kumar KALRA, M.B., B.S. (MS-6093), Sharad Kalidas MEHTA, M.B., B.S. (MS-6095), Jagmohan TANDON, M.B., B.S. (MS-6096), Narayan GUHA ROY, M.B., B.S. (MS-6097), Bhupindar Singh VIRDI, M.B., B.S. (MS-6098), Joginder Singh ANAND, M.B., B.S. (MS-6099), Harendra Nath DATTA, M.B., B.S. (MS-6100), Ardhendu BHATTACHARYYA, M.B., B.S. (MS-6101), Surendra Kumar JAIN, M.B., B.S. (MS-6102), Coimbatore Venkataswamy Naidu KRISHNASWAMY, M.B., B.S. (MS-6103), Charu Chandra SAHA, M.B., B.S. (MS-6105), Amal Kumar GUHA, M.B., B.S. (MS-6106) and Bindu Madhab GOSWAMI, M.B., B.S. (MS-6107), 20th Oct. 1956.

No. 2022, dated 6th Dec. 1956.—The undermentioned officer 'on probation' is confirmed:—

REGULAR ARMY

*Army Medical Corps*

*Short Service Regular Commission*

Lt. D. S. Parikh (MS-5989), 26th Sep. 1955.

No. 2023, dated 7th Dec. 1956.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 1st Jan. 1948 vide M. of D. Notn. No. 806, dated 23rd June 1951, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

*Short Service Regular Commission*

Lt. (A/Capt.) K. Padmanabhan (SS 14400), Sigs., with seniority for promotion from 24th Feb. 1948 and for pay from 24th Feb. 1946 under A.I. 222/48.

No. 2024, dated 10th Dec. 1956.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 15th Dec. 1947 vide M. of D. Notn.

No. 1469, dated 28th Aug. 1948, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

*Short Service Regular Commission*

2/Lt. (A/Capt.) P. R. K. Nair (SS 14437), Artillery, with seniority for pay and promotion from 15th Feb. 1948.

No. 2025, dated 10th Dec. 1956.—The seniority of the undermentioned officers who were granted S.S.R.Cs. for three years w.e.f. 1st June 1948 vide M. of D. Notn. No. 1251, dated 23rd July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

*Short Service Regular Commissions*

2/Lt. (A/Capt.) B. B. L. Saksena (SS 14707), A.O.C., with seniority for pay and promotion from 24th June 1948.

2/Lt. (A/Capt.) R. S. Dhamin (SS 14708), A.O.C., with seniority for pay and promotion from 2nd July 1948.

2/Lt. (A/Capt.) D. N. Chhabra (SS 14713), A.O.C., with seniority for pay and promotion from 28th June 1948.

2/Lt. (A/Capt.) Rattan Singh (SS 14729), A.O.C., with seniority for pay and promotion from 25th June 1948.

2/Lt. (A/Capt.) J. S. Garewal (SS 14730), A.O.C., with seniority for pay and promotion from 28th June 1948.

No. 2026, dated 10th Dec. 1956.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 1st June 1948 vide M. of D. Notn. No. 334, dated 25th Feb. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

*Short Service Regular Commission*

2/Lt. (A/Capt.) J. A. William (SS 14742), A.O.C., with seniority for pay and promotion from 28th June 1948.

No. 2027, dated 5th Dec. 1956.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 15th July 1948 vide M. of D. Notn. No. 959, dated 4th Aug. 1951, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

*Short Service Regular Commission*

2/Lt. (A/Capt.) A. Subbu (SS 14754), Sigs., with seniority for pay and promotion from 1st Aug. 1948.

NIRANJAN SINGH, Under Secy.

No. 2028, dated 26th Nov. 1956.—The following promotion is made:—

REGULAR ARMY

*To be Subs. Maj.-Gen.*

Brig. K. P. Dhargalkar (978-IA), 30th Aug. 1956.

H. C. SARIN, Jt. Secy.

No. 2029, dated 10th Dec. 1956.—The following promotions are made:—

REGULAR ARMY

*Regular Commissions*

*Cpts. to be Majs.*

A. S. Bhujwalla (IC 1243), A.S.C., 15th May 1954.

C. C. Kuryan (IC 4319) and I. S. Deol (IC 2010), A.S.C., 13th Nov. 1954.

D. V. Tuljapurkar (IC 1180), A.S.C., 22nd Jan. 1955.

R. P. Gautam (IC 6357), Infy., 8th Mar. 1955.

Badan Singh (IC 1408), Infy., 9th Aug. 1955.  
 D. E. Nisser (IC 4275), Engineers, 1st Nov. 1955.  
 A. C. Kakar (IC 898), Sigs., 25th Nov. 1955.  
 G. S. Garewal (IC 2932), A.S.C., 26th Nov. 1955.  
 Bhatri Raj (IC 2442), E.M.E., 15th Feb. 1956.

M. S. Uberoi (IC 2945), L. S. Gill (IC 2797) and Sital Singh (IC 910), Infy., D. K. Guha (IC 1265), Engineers and S. S. Gill (IC 1030), Artillery, 30th Apr. 1956.

R. B. Nayar (IC 4959), E.M.E., R. L. Naik (IC 4320), R. S. Biji (IC 1860), N. B. Bapat (IC 2519) and U. S. Kang (IC 835), A.O.C., M. L. Mehta (IC 3444), Artillery, D. M. West (IC 3623), Infy., B. P. Chaudhry (IC 3180), A.S.C., K. P. Mathew (IC 1139), E.M.E., M. S. Purandarc (IC 2951), Armd. Corps, B. K. Tambay (IC 913), Infy., Ajmer Singh (IC 5627), Armd. Corps, Rajinder Singh (IC 3316), A.O.C., G. S. Brar (IC 5671) and A. K. Krishnadas (IC 1233), Engineers, Gurbakhash Singh (IC 3376) and H. G. Barnett (IC 3715), A.O.C., S. A. S. Sangha (IC 3110), A.S.C., S. N. Gay (IC 1101), Armd. Corps, P. A. Rege (IC 3174) and J. R. Rege (IC 4732), Infy., L. S. J. Chalke (IC 3431), H. L. Pandit (IC 5235), and Shambhoo Singh (IC 3155), Sigs., M. N. Raina (IC 2770), Infy., S. C. Trigunayat (IC 2046), B. P. Singh (IC 3428), D. Samuel (IC 3712) and Prithmi Chand (IC 2702), Artillery, Opar Singh (IC 2674), B. Madhava Rao (IC 3479), B. D. Gulati (IC 6092), M. M. S. Luthra (IC 2055), P. C. Mookerji (IC 1416), N. N. Apaiah (IC 1636), B. C. Puranik (IC 1501), Gurcharn Singh (IC 2957), E. E. Francis (IC 2134), A. B. Ukidve (IC 3018), J. D. Stanley (IC 3179), S. K. Roy (IC 4315), M. L. Bhardwaja (IC 2585) and Udai Singh (IC 5675), Infy., Didar Singh (IC 3112) and Dina Nath (IC 1412), A.S.C., K. M. Somana (IC 2067) and N. K. Ghosh (IC 698), Engineers, C. S. Nayar (IC 3822), E.M.E., D. B. Ghosh (IC 3806) and Mahbub Singh (IC 3318), A.O.C., K. C. Khanna (IC 3719) and C. E. R. Williams (IC 1166), Artillery, P. K. Kelkar (IC 2967), A.S.C. and J. V. Pinto (IC 649), Sigs., 1st May 1956.

Prithipal Singh (IC 5571), Artillery, 13th May 1956.

Sham Sher Bahadur Thapa (IC 3105), Sanwal Singh (IC 934) and R. S. Sidhu (IC 3386), Infy., 13th June 1956.

C. S. Brar (IC 3185), Infy., 2nd July 1956.

B. K. Sharma (IC 2632) and Jai Singh (IC 2141), Infy., 11th July 1956.

P. B. Rangabhashyam (IC 5486), Infy., 21st July 1956.

B. S. Ahluwalia (IC 1778) and J. S. Mandahar (IC 1513), Infy., 25th July 1956

Inder Sethi (IC 3827) and A. R. Irani (IC 5049), Infy., 10th Oct. 1956.

*Lts. to be Capts.*

D. K. Varma (IC 5929), Infy., 22nd Apl. 1954.

B. K. Satyan (IC 5033), Infy., 11th Apl. 1955.

J. H. Gardner (IC 3951), F. Robinson (IC 3983), P. C. Ganapathy (IC 3989), I. S. Karki (IC 3997), S. J. Puri (IC 4001) and B. M. Kakar (IC 4020), Artillery, 12th Sep. 1954.

(This cancels M. of D. Notn. No. 555/55, in so far as it relates to the above-named officers.)

S. K. Talwar (IC 4117), Artillery, 12th Sep. 1954.

Kanwar Gulab Singh (IC 5043), Infy., 29th Dec. 1954.

C. G. Williams (IC 4792), T. P. Sabherwal (IC 4820), A. M. Sinha (IC 4872), P. D. Sathalekar (IC 4878), S. C. Mital (IC 4896), E.M.E., 4th June 1956.

Krishan Vir (IC 6007), E.M.E., 8th June 1956.

P. N. Talwar (IC 4843), Ravinder Nath (IC 4901), Rajinder Pal (IC 4902), R. Sarin (IC 4922), K. A. Nanaih (IC 4928), N. B. Tarapor (IC 4937), S. S. Judge (IC 4941) and C. C. Pant (IC 4944), A.O.C., 4th June 1956.

REGULAR ARMY

*Army Medical Corps*

*Short Service Regular Commission*

*Lt. to be Capt. (on probn.)*

R. N. Ganguly (MS-6027), 2nd July 1956.

REGULAR ARMY

*Army Dental Corps*

*Emergency Commission*

*Capt. to be quasi-subs. Maj.*

S. C. CHHAYA (DZ-6805/7), 14th Oct. 1956.

NIRANJAN SINGH, Under Secy.

**No. 2030, dated 7th Dec. 1956.**—The following promotions are made:—

REGULAR ARMY

*Army Service Corps (Staff Duties)*

*To be Subdrs.*

42641-JC Pd. Actg. Subdr. Goverdhan Lal CHADHA, 1st Sep. 1955.

42642-JC Pd. Actg. Subdr. Harsham Singh, 3rd Sep. 1955.

*Army Service Corps (A. T.)*

*To be Jemdrs.*

JC-70001 Dfr. Anand Rao SINGTE, 1st Sep. 1956.

JC-70002 Dfr. Ajit Singh, 17th Oct. 1956.

*Army Service Corps (Supply)*

*To be Jemdrs.*

JC-6092 Hav. Clerk (Store) Jage Ram VERMA, 6th July 1956.

JC-6093 Hav. Clerk (Store) Mela Ram, JC-6094 Hav. Clerk (Store) Ram Parkash, JC-6095 Hav. Clerk (Store) Madan Lall, JC-6096 Hav. Clerk (Store) Butamal SHARMA, JC-6097 Hav. Clerk (Store) Gurbachan Singh and JC-6098 Hav. Clerk (Store) P. Kuttikrishnan NAIR, 1st Aug. 1956.

JC-6099 Hav. Clerk (Store) Khem Chand, 17th Aug. 1956.

JC-7000 Hav. Clerk (Store) Piara Singh, 12th Sep. 1956.

G. NATARAJAN, Under Secy.

**No. 2031, dated 7th Dec. 1956.**—The undermentioned officers are permitted to relinquish their commissions:—

REGULAR ARMY

*Army Medical Corps*

*Short Service Regular Commissions*

Capt. R. P. Doraiswamy (MS-5440), 22nd Sep. 1956.

Capt. S. B. Mukherjee (MS-5633), 27th Oct. 1956.

Capt. N. C. Mehra (MS-5191), 9th Nov. 1956.

Capt. N. Kumar (MS-5654) and K. R. Krishnan (MS-5669), 13th Nov. 1956.

Capt. S. K. Ghosh (MS-5216), 18th Nov. 1956.

NIRANJAN SINGH, Under Secy.

**No. 2032, dated 13th Dec. 1956.**—The undermentioned officer is permitted to relinquish his commission:—

TERRITORIAL ARMY

*Territorial Commission*

Lt. S. Sen Gupta (TA 40114), A.S.C., 31st Mar. 1955.

G. C. L. JONEJA, Dy. Secy.

**No. 2033, dated 6th Dec. 1956.**—The undermentioned officers are permitted to relinquish their commissions under Release Regs. (I.A.) and to retire from the service:—

REGULAR ARMY

*Emergency Commissions*

Lt. (T/Capt.) K. K. Menon (CC 403), A.S.C., 12th Mar. 1953.

(This cancels M. of D. Notn. No. 1062, dated 19th Sep. 1953 in so far as it relates to the above named officer.)

Lt. (A/Capt.) Hari Singh (IEC 12839), A.S.C., 11th Sep. 1953.

(This cancels M. of D. Notn. No. 127, dated 23rd June 1954 in so far as it relates to the above named officer.)

**No. 2034, dated 8th Dec. 1956.**—The undermentioned officer is permitted to relinquish his E.C. in the A.M.C. w.e.f. 1st July 1955 and is granted a permit commission in the A.M.C. from the same date *vide* Govt. of India, Min. of Def. letter No. 5405/DGAFMS/DG 1A/321-S/D(Med.), dated 20th July 1955:—

## REGULAR ARMY

Army Medical Corps

Permanent Regular Commission

Eric Raymond WHITE, M.B., B.S. (Mad.) (MR-683), with seniority for pay and promotion from 6th Feb 1945 *vide* A.I. 31/S/48.

**No. 2035, dated 6th Dec. 1956.**—The undermentioned who was granted S.S.R.C. for a period of three years w.e.f. 7th Dec. 1953 *vide* M. of D. Notn. No. 199/54 is granted extension of his commission for a period of one year from 7th Dec. 1956 or for so long as his services are required, whichever is earlier:—

## REGULAR ARMY

Army Dental Corps

Short Service Regular Commission

Lt. A. R. CHAUDHURI (DS-11035).

NIRANJAN SINGH, Under Secy.

**No. 2036, dated 13th Dec. 1956.**—The undermentioned officers retired from service:—

## MILITARY ENGINEER SERVICES

Shri J. S. Sandh, perm. Supr., B/S Grade I and tempy. B.S.O., 1st Oct. 1956.

Shri Jai Ram Dass, perm. C.A.O. Grade II and Offg. C.A.O. Grade I, 4th Nov. 1956.

B. J. SENGUPTA, Under Secy.

**No. 2037, dated 5th Dec. 1956.**—The undermentioned officer is permitted to retire from army service and is transferred to the Regular Reserve of Officers (Class 'X'):—

## REGULAR ARMY

Regular Commission

Capt. B. S. Lama (IC 3459), 3 G.R., 1st Nov. 1956.

NIRANJAN SINGH, Under Secy.

**No. 2038, dated 5th Dec. 1956.**—The undermentioned officers are granted leave:—

## MILITARY ENGINEER SERVICES

Shri G. Lakshminarasimiah, tempy. A.E.E. (B/R), C.W.E.'s Office, N.D.A.P., Poona, 28 days' earned leave, 13th July 1956.

Shri A. N. Ajaonkar, offg. A.E.E. (B/R), A.G.E., Ahmedabad, 45 days' earned leave, 6th Sep. 1956.

Shri George Emanuel, offg. Asstt. Arch., C.E.'s Office, S.C., Poona, 25 days' earned leave, 3rd Oct. 1956.

Shri W. H. Nagarkar, perm. Asstt. Arch., C.E.'s Office, S.C., Poona, earned leave for 3 days from 15th Oct. 1956 and for 4 days from 29th Oct. 1956.

Shri C. S. J. Tellis, offg. S.E., C.E.'s Office, S.C., Poona 6 days' earned leave, 5th Nov. 1956.

P. N. NATU, Under Secy.

**No. 2039, dated 12th Dec. 1956.**—The undermentioned is granted the hony. rank of Lt. in the Army w.e.f. 30th Nov. 1956:—

Shri Harish Chandra Gupta.

S. K. SARKAR, Dy. Secy.

**No. 2040, dated 6th Dec. 1956.**—*Corrigenda.*—(i) In M. of D. Notn. No. 1363, dated 1st Sep. 1956, under the heading "REGULAR ARMY—Regular Commission" against the name of Mrutyunjaya PATTANAIK for "(KC 30931 now IC 7592)" read "(TC 30931 now IC 7592)".

(ii) In M. of D. Notn. No. 1570/56 under the heading "REGULAR ARMY—ARMY MEDICAL CORPS (Permanent Regular Commission), to be Lt. (on probation)", against the name of Amar Singh SOHI, M.B., B.S. (Pb.) (MR-898), after '16th July 1956', add "with seniority for pay and promotion from 16th Jan. 1956 *vide* A.I. 31/S/48 (includes 6 months antedate for hospital appointment which will not count for voluntary retirement or gratuity)".

NIRANJAN SINGH, Under Secy.

## M. L. &amp; C. SERVICE

**No. 2041, dated 5th Dec. 1956.**—Shri S. K. Ray, a perm. officer of the M. L. & C. Service, Class I (Grade II) and Ex. Officer, Bareilly Cantt., is granted 45 days' earned leave, 17th Sep. 1956.

P. N. NATU, Under Secy.

## (Navy Branch)

**No. 2042, dated 13th Dec. 1956.**—The following appointment is made:—

## NAVAL HEADQUARTERS

Shri R. L. Sethi, tempy. Dy. Armament Supply Officer, to be perm. Asstt. Armament Supply Officer, 17th Apl. 1953.

K. V. RAMANAMURTHI, Under Secy.

**No. 2043, dated 4th Dec. 1956.**—The undermentioned officer is granted leave:—

## NAVAL HEADQUARTERS

Shri Radhey Lal, tempy. O.S., earned leave for 35 days, 8th Nov. 1956.

N. DUTT, Asstt. C.A.O.

